

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 5/RP/2026

Subject : Petition for review of order dated 26.12.2025 in Petition No. 128/GT/2024 for determination of project specific levelized tariff for 40 MW solar photo voltaic plants at Ayodhya, Uttar Pradesh.

Petitioner : NTPC Green Energy Limited

Respondent : UPPCL and Anr.

Date of Hearing : **29.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NGEL
Ms. Aishwarya Subramani, Advocate, NGEL
Ms. Harsha V Rao, Advocate, NGEL
Shri Vaibhav Sharma, Advocate, NGEL

Record of Proceedings

The matter was called out for hearing through virtual mode.

2. At the outset, the learned counsel for the Petitioner submitted that, despite notice, none of the Respondents has filed its reply to the Review Petition. The learned counsel further requested that the Petitioner be permitted to file its written submissions in the matter.
3. Considering the request, the Commission permitted the Petitioner to file its written submissions on or before **15.7.2026**.
4. The Review Petition shall be listed for hearing on **4.8.2026 at 2.30 P.M.**

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

